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ITEM NO.43

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 4359/2015

KAILASH JAISWAL

Appellant(s)

VERSUS

R S OJHA AND ORS.

Respondent(s)

Date : 07/11/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Sanjeev Kumar Singh,Adv.

Mr. Siddhartha Chowdhury,Adv.

For Respondent(s)

Mr. Garvesh Kabra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the appellant has failed to file the correct name & latest address in the respect of the respondent No.1 for issuance of NLPA, despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)

Registrar

SB